

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3453  
ANSWERED ON:26.04.2012  
APPROVAL OF MGNREGS WORKS  
Thamaraiselvan Shri R.

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the States are required to approve the annual plan for works to be undertaken at the Gram Sabhas on August 15 under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in a bid to prevent distress migration;
- (b) if so, the details thereof;
- (c) whether States have been permitted to make an interim 75 per cent wage payment under the scheme, if the delay is unavoidable; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a) & (b): The primary objective of Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is to enhance the livelihood security of the rural households by providing up to 100 days of guaranteed wage employment in a year to every household on demand for doing unskilled manual work. Section 14 (6) of the Act provides that the District Programme Co-ordinator shall prepare in the month of December every year a labour budget for the next financial year containing the details of anticipated demand for unskilled manual work in the district and the plan for engagement of labourers in the works covered under the Scheme and submit it to the district Panchayat. Section 16(1) of MGNREGA provides that Gram Panchayats shall be responsible for identification of projects in the Gram Panchayat area to be taken up under the scheme as per the recommendations of the Gram Sabha and Ward Sabhas. Section 13(1) of MGNREGA provides that the Panchayats at district, intermediate and village levels shall be the principal authorities for planning and implementation of the schemes made under the Act. Panchayats have been given a pivotal role in the planning and implementation of projects under MGNREGA.

(c) & (d): No Sir. However, the State Governments have been asked to pilot a mechanism for making some weekly advance payment to workers based on estimated payment due for the week in a few Gram Panchayats to evaluate the mechanism.